

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
PARDAL RESORTS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	PARDAL RESORTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24/08/2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	REGISTRAR OF COMPANIES JAIPUR, RAJASTHAN
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U55101RJ2005PTC021192
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE(IF ANY) OF CORPORATE PERSON	16, SAINI COLONY, KARTARPURA, 22 GODAM JAIPUR-302006 RAJASTHAN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10.06.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	BRIJ KISHORE SHARMA AB-162, VIVEKANAND MARG, NIRMAN NAGAR, AJMER ROAD, JAIPUR-302019 (RAJASTHAN) Email: bksharma162@gmail.com M - 9314517929 Registration No.: IBBI/IPA-002/IP N00036/2016-17/10075
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09.07.2022

Notice is hereby given that M/s. Pardal Resorts Private Limited has commenced voluntary liquidation on 10.06.2022.

The stakeholders of Pardal Resorts Private Limited are hereby called upon to submit a proof of their claims, on or before 09.07.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


BRIJ KISHORE SHARMA
LIQUIDATOR

Date: 10.06.2022

Place: Jaipur

BRIEFLY

Man dead as car catches fire

Jaipur: A man was burnt alive in Nagaur district on Sunday when the car in which he was travelling hit a power pole, bringing an electrical transformer down on the vehicle that in turn ignited a fire, police said. According to police, the incident occurred near Heerani village in Kuchaman area. Three other occupants of the vehicle managed to escape but Suresh got trapped inside, police said. **PTI**

4 killed as car rams into tanker

Jaipur: Four persons were killed when their car collided with a chemical tanker in Churu district here on Sunday, police said. The mishap occurred in Sujangarh Sadar area on Salasar highway, SHO Manoj Moond said. Two persons died on the spot, while the other two succumbed at a hospital, the SHO said. **PTI**

Teens drown at Ramsagar Dam

Dholpur: Two boys drowned here at Ramsagar Dam on Sunday while bathing, police said. Luvkush (15) and Krishna (14) had gone to take a bath at the Ramsagar Dam in Umreh village, but got carried away into deep waters and drowned, SHO Sadar Badi Yogendra Rajawat said. He said the deceased were attending a Bhagwat katha event in the village. **PTI**

Two arrested for stealing wire

Jodhpur: Some miscreants stole a high-voltage cable between Bomadara and Rajkiawas railway stations on the Jodhpur-Pali route here, police said on Sunday. Launching an probe, the Railway Police arrested two persons and recovered about 100-metre copper cable from them. According to Senior Divisional Security Commissioner Anurag Meena, the accused, identified as Shankar Lal (25) and Hans Raj (28), had left some tools used to cut the wire on the spot over a week ago. **PTI**

Oil-theft system found in factory

Jodhpur: A mechanism to steal crude oil from the Gujarat-Mathura pipeline was unearthed in Dausa inside a factory where a fire had broken out earlier, police said. The factory in Mahuwa, which caught fire on Saturday, was located at 100 metres from the pipeline. Police found an underground pipeline connected to the IOC pipeline with a valve. **PTI**

'Missing' MLAs, bitter fights: No papering over cracks in BJP

Kushwah's cross-voting not first instance of differences in state unit spilling out in open

DEEP MUKHERJEE
JAIPUR, JUNE 12

WHEN THE BJP herded its MLAs to the Rajasthan Assembly on the morning of June 10 for the crucial Rajya Sabha elections, its leaders didn't have any inkling that by late night the Congress would be expressing gratitude to one of its legislators.

Ironically, before the elections, BJP-supported independent candidate and media baron Subhash Chandra had claimed that some Congress MLAs would cross-vote for him. The tables turned as the Opposition party's Dholpur MLA Shobharani Kushwah voted for the ruling party's Pramod Tiwari. In the end, the Congress's candidates had polled exactly 126 votes — the number of party and supporting MLAs. While a Congress legislator's vote was rejected, Kushwah's support kept the Congress score at 126.

Worse still for the BJP, Chief Minister Ashok Gehlot, all smiles, expressed gratitude to Kushwah. "I would like to thank the one MLA from BJP who supported us," Gehlot said on Friday evening. "She said that the party (BJP) has started a tradition of horse-trading and she didn't like it. I feel that is why she voted for us. I want to thank her especially."

The BJP subsequently suspended the MLA but the episode has placed the spotlight back on increasing factionalism and internal power struggles in the party. Multiple leaders are reportedly nursing chief ministerial ambitions and former CM Vasundhara Raju continues to hold significant influence in the party. But the Kushwah cross-vote is not the first time BJP MLAs in Rajasthan have left the BJP red-faced in crucial situations.

During a political crisis in the state in August 2020 when the



Days after Congress sequestered its MLAs in Udaipur ahead of the Rajya Sabha polls, the BJP, too, had sent its MLAs for a 'training' camp on the outskirts of Jaipur. Rohit Jain Paras

stability of the Congress government was in question following the rebellion of former Deputy Chief Minister Sachin Pilot, the BJP had issued a whip to all its MLAs to be present in the Assembly for a vote of confidence. But MLAs Gopi Chand Meena, Kailash Chandra Meena, Harendra Ninama, and Gotam Lal left the Assembly and gave the vote a miss in violation of the party's orders.

The four MLAs were subsequently issued notices but they gave a range of reasons, including the need to leave early for their constituencies and illness, to explain their absence. The four were, incidentally, among the 15 legislators the BJP shifted to Gujarat in the middle of the political crisis. The move was seen as part of the saffron party's efforts to prevent the poaching of its MLAs.

Another instance during the 2020 crisis also exposed the fissures within the state BJP. At the time, Gehlot consistently accused the BJP of trying to topple the government by engaging in "horse-trading". The Opposition party vehemently denied the allegation, terming Pilot's rebellion as "an internal feud of the Congress".

But senior BJP MLA and Raj

loyalist Kailash Meghwal went against the party's stand and issued a statement saying it was "unfortunate" how horse-trading was going on in Rajasthan. He added, "The conspiracy to topple the government that is going on by ruling parties together with the Opposition parties, I have never seen such a thing."

Like on Friday, Gehlot even thanked Meghwal for his statement — a clear validation of his allegations — that left the BJP on the back foot. The BJP was again in a soup in February 2021 when Meghwal led a group of around 20 MLAs loyal to Raju to sign a letter to state party president Satish Poonia, alleging bias in Assembly proceedings.

Meghwal, a former Rajasthan Assembly Speaker, again put his party in a tricky position in September 2021 by launching a scathing attack on party colleague and former state Home Minister Gulab Chand Kataria, even saying that he will move a censure motion against Kataria in a meeting of party legislators. Kataria is known to not get along with Raju. The fissures were evident in 2012 too when Kataria's proposed yatra (procession) in southern Rajasthan to position himself as the party's face was

cancelled allegedly due to pressure from the Raju camp. Following the outburst against Kataria last year, the central leadership pacified the octogenarian leader.

Raju rival in Rajya Sabha

The churning in the BJP camp following Kushwah's cross-vote came to the fore as Rashtriya Loktantrik Party (RLP) chief Hanuman Beniwal, a former BJP leader and current BJP ally, launched a scathing attack on both Gehlot and Raju. He accused the two of working together to defeat Chandra.

"The CM was levelling allegations of horse-trading on Subhash Chandra and the BJP. I feel that horse-trading has been done by Congress. Big leaders of the BJP are also involved in this. Once again, the alliance between Gehlot and Raju was openly seen in Rajasthan," Beniwal alleged while talking to reporters.

Beniwal has consistently alleged that Gehlot and Raju have an understanding about going soft on each other since they have held the chief ministerial post as part of subsequent governments in the past 22 years.

Kushwah is an MLA from Dholpur, which is considered a stronghold of Raju whose son Dushyant Singh, a BJP MP, is the scion of Dholpur's erstwhile royal family. In the Upper House polls, the former CM supported both senior leader Ghanshyam Tiwari, who was felled by the BJP as its official candidate and was elected to the Rajya Sabha, and independent candidate Chandra. Tiwari in 2018 left the BJP over differences with Raju and in the past has been among her fiercest detractors. This time, the BJP, to project all was well between the bitter rivals, ensured Raju as the proposer of Tiwari's nomination. After the election, Raju was seen smiling and congratulating her former critic along with other BJP leaders.

Decks cleared for Kuldeep's Cong exit as BJP eyes Rajasthan Bishnois

SUKHBIR SIWACH
CHANDIGARH, JUNE 12

WITH THE All India Congress Committee (AICC) leadership expelling senior Haryana Congress leader Kuldeep Bishnoi, the Adampur MLA, from all party positions — including as a special invitee to the Congress Working Committee (CWC) — for cross-voting in the June 10 Rajya Sabha election in favour of the ruling BJP-JJP-backed Independent candidate Kartikeya Sharma instead of the party's nominee Ajay Maken, the BJP is now hoping that Bishnoi will join its fold.

The son of former Haryana chief minister late Bhajan Lal, Bishnoi, the 53-year-old four-time MLA and two-time MP, had been sulking since the AICC leadership appointed Uday Bhan, a staunch loyalist of the Leader of the Opposition and ex-CM Bhupinder Singh Hooda, as the Haryana Pradesh Congress Committee (HPCC) president one-and-a-half months ago. Bishnoi, a known detractor of Hooda, was also an aspirant for the HPCC chief's post. Since Bhan's appointment as the



Cong expelled Kuldeep Bishnoi for cross-voting in RS polls

state party chief, Bishnoi has appeared to be warming up to the BJP dispensation followed by his cross-voting in the Rajya Sabha polls that led to Maken's defeat at the hands of Sharma.

The stage now seems to be set for Bishnoi to switch to the saffron party. His father Bhajan Lal, a Congress veteran and three-time CM, was the prominent non-Jat leader in Haryana, a state whose politics is driven mainly by caste equations. He worked his way up from the position of a village sarpanch to panchayat samiti chief to legislator to the CM. His third chief ministerial tenure was during 1991-1996. In 2005 too, when the grand old party emerged victorious in the state Assembly polls, Bhajan was a strong claimant for the CM's post but Hooda managed to get the better of him and remained the

CM for consecutive two terms. In 2007, Bishnoi along with his father floated their own political outfit, Haryana Janhit Congress (HJC).

After his father's death, the Bishnoi-led HJC entered into a poll alliance with the BJP, which broke up prior to the 2014 Assembly polls. Following a meeting with top Congress leader Rahul Gandhi in 2016, Bishnoi decided to merge his HJC with the Congress. His supporters have always projected him as a CM face. They hope that if he joins the BJP he would get a significant government assignment. There are already talks of a bypoll in the Adampur seat soon. The Bishnoi family has never lost any election from Adampur over the last five decades.

Bishnoi's induction into its fold may give the BJP a shot in the arm in its bid to woo the Bishnoi community in neighbouring Rajasthan, where the Assembly polls are scheduled next year. The Akhil Bharatiya Bishnoi Mahasabha's president Devendra Bishnoi, who hails from Jodhpur, told *The Indian Express* that Bishnois have a considerable presence in 32 Assembly constituencies across Rajasthan.

BJP MLA appears before cops in 5-yr-old assault case

PRESS TRUST OF INDIA
KOTA, JUNE 12

BJP MLA Chandrakanta Meghwal appeared in Mahaveer Nagar police station here on Sunday in compliance with two notices served on her in connection with a five-year-old assault incident, police said.

The lawmaker had been booked under IPC sections and the Prevention of Damage to Public Property Act for allegedly

disrupting a public official's work in a police station, Circle Inspector Pushpendra Jhanjadia said.

The MLA recorded her statements and left after two hours of interrogation, Jhanjadia said.

The court has deferred her arrest till June 13, the day when her application for her anticipatory bail is scheduled to be heard. Addressing media, Meghwal demanded an investigation by a judicial magistrate or CB-CID into the charges pressed against her and her party's workers.

Ink attack on woman who said minister's son raped her

EXPRESS NEWS SERVICE
NEW DELHI, JUNE 12

A 23-YEAR-OLD woman, who was allegedly raped by Rajasthan minister Mahesh Joshi's son Rohit Joshi in Delhi and Rajasthan last year, was attacked with ink in Southeast Delhi's Shaheen Bagh on Saturday, said the police on Sunday.

The woman was walking with her mother near the Kalindi Kunj road when two unidentified persons approached her and threw a blue liquid on her face, said the police. She was immediately taken to AIIMS Trauma Centre, they added. DCP (Southeast) Esha Pandey said: "We received a PCR call Saturday evening about the incident. The accused fled after the incident. The blue liquid looks like ink. We have registered a case under Sections 323 (causing hurt), 506 (criminal intimidation) and 195 A (threatening person to give false evidence) of the IPC."

The police had last month registered an FIR against Rohit after

the woman had filed a complaint, saying he had raped and assaulted her on several occasions last year. "When I called him, he said he is the son of a minister and nobody can harm him... He brags about his money and power and in the end, says people won't even know where he has disappeared. The Bhanwari Devi case will be repeated," the woman said in FIR.

The Delhi Commission for Women took cognisance of the ink attack and sent a notice to the police. "...She has informed that she was staying in Delhi and on the evening of 11.06.2022, she was going somewhere with her mother when some unidentified persons stopped her. They threw a chemical on her face and threatened her to withdraw rape case. She stated they said, 'Tu manegi nahin na, case wapas lele. Ye to bas tarah hai', and ran away," reads the notice.

The *Indian Express* also spoke to the woman who alleged that the accused threatened her about the rape case and threw ink at her.

5 killed as truck hits car, bike

Kota: At least five persons were killed and two injured after a container truck hit a car and a bike on the National Highway-52 near Akodia village in Jhalawar, police said here on Sunday.

The accident happened under Asnawar police station area late on Saturday evening when the container truck collided head-on with the car and then around 50 metres ahead, hit three bike-borne youths, SHO Harwant Singh Randhawa said.

The MP-based four car occupants were returning from the Kaamkheda Balaji temple, while the bike-borne youths were returning home after an exam. **PTI**

FLAME UNIVERSITY

Name of the trust / institution
FOUNDATION FOR LIBERAL AND MANAGEMENT EDUCATION SOCIETY

Name of the institution and address: **FLAME University**
Gat No. 1270, Taluka Mulshi, Village Lavale, Vadzai, Dist. Pune - 412115

For the Academic Year 2022-23 applications are invited for filling Jain religious/linguistic minority seats from the eligible students for the B.A./B.Sc./BBA/BBM (Communications Management)/MBA/MBA (Communications Management)/PGPE/I.M.Sc. (Economics), PhD and Hons. courses of FLAME University.

Time table for admission procedure of Jain Minority Educational Institution:

1.	Last Date of Application	June 20, 2022
2.	Date of Publication of Merit List	July 13, 2022
3.	Date of Admission	August 07, 2022

Application for admission will be available online after payment of Rs. 2,000/- by Cash / DD / Credit Card / Debit Card.

Website: www.flame.edu.in, Email: admission@flame.edu.in
Tel No.: 1-800-209-4567

Registrar, FLAME University

FLAME University has been established as a state private university vide the FLAME University Act, 2014 (Mah. Act No. 11 of 2015). It is recognized by the UGC under Section 2(f), and degrees awarded by the University are recognized under Section 22 of the UGC Act, 1956.

भारतीय स्टेट बैंक
State Bank of India

Roopangarh (32008)
Distt: Ajmer, Rajasthan

Rule-8 (1) POSSESSION NOTICE (For Immovable Property)

Whereas, The undersigned being the Authorized Officer of the State Bank of India under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (1) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 26.08.2022 calling upon the Borrower Sh. Bhawar Lal Fagodiya S/o Sh. Sujan Ram Fagodiya, Bhainwal Ki Dhani, Paner, Kishangarh, Distt - Ajmer (Raj) to repay the amount mentioned in the notice being Rs. - 5,55,677 / - (Rupees Five Lakh Fifty Five Thousand Six Hundred Seventy Seven Only) as on 26.08.2022 and interest from 26.08.2022 within 60 days from the date of receipt of the said notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrower / Guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under Section 13 (4) of the said Act read with Rule 8 of the said rules on this 07th day of June of the year 2022.

The Borrower / Guarantor in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property shall be subject to the charge of the State Bank of India for an amount of Rs. - 5,55,677 / - (Rupees Five Lakh Fifty Five Thousand Six Hundred Seventy Seven Only) as on 26.08.2022 and further interest from 26.08.2022, costs, etc. thereon.

The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the SARFESI Act, in respect of time available to redeem the secured assets

Description of immovable properties

Property owned by : Sh. Bhawar Lal Fagodiya S/o Sh. Sujan Ram Fagodiya, All that part and parcel of the property consisting of Patta No. 34, Village - Bherwal, Gram Panchayat Jajota, Tehsil - Roopangarh, Distt - Ajmer Area - 78.1556, Hect.

Bounded :- On the North by - Open Land On the South by - House of Kalyan
On the East by - House of Badam Ram On the West by - Road

Date : 07.06.2022 Place: Roopangarh Authorised Officer (State Bank of India)

SCHEDULE I FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PARDAL RESORTS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate person	PARDAL RESORTS PRIVATE LIMITED
2. Date of incorporation of corporate person	24/08/2005
3. Authority under which corporate person is incorporated/registered	REGISTRAR OF COMPANIES JAIPUR, RAJASTHAN
4. Corporate identity number/limited liability identity number of corporate person	U65101RJ2005PT0021192
5. Address of the registered office and principal office (if any) of corporate person	16, SAINI COLONY, KARTARPURIA, 22 GOOMAM JNUPUR 302006 RAJASTHAN
6. Liquidation commencement date of corporate person	10.06.2022
7. Name, address, email address, telephone number and the registration number of the liquidator	BRU KISHORE SHARMA A8-182, VINODKANT NAGAR, NEHRU NAGAR, AJMER ROAD, JAIPUR-302019 (RAJASTHAN) Email: bksharma162@gmail.com M - 9314817929 Registration No.: IBLUPA-02/JP/N00008/2016-17/10075

8. Last date for submission of claims: 06/07/2022

Notice is hereby given that M/s. Pardal Resorts Private Limited has commenced voluntary liquidation on 10.06.2022. The stakeholders of Pardal Resorts Private Limited are hereby called upon to submit a proof of their claims, on or before 09.07.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

BRU KISHORE SHARMA
LIQUIDATOR

Date: 10.06.2022
Place: Jaipur

EXPRESS

Careers

प्लाज़्मा भौतिकी केन्द्र प्लाज़्मा अनुसंधान संस्थान
Centre of Plasma Physics - Institute for Plasma Research

सोनपुर - ७८२ ४०२, असम, भारत, Sonapur - 782 402, Assam, India, Tel: +91-0361-2313102 Web: www.cppipr.res.in

ज्ञापरम सहाय Advt. No. 07/2022

CPP-IPR INVITES APPLICATIONS FOR JUNIOR RESEARCH FELLOWSHIPS

Centre of Plasma Physics-Institute for Plasma Research (CPP-IPR), Nazrakhat, Sonapur-782 402, Kamrup(M), Assam is a Centre of Institute for Plasma Research (IPR), Gandhinagar, an aided institute of Department of Atomic Energy, Govt. of India. Applications are invited from highly motivated and result oriented candidates to pursue doctoral research in the broad areas of experimental and theoretical/computational plasma physics for the following temporary posts.

Sr.	Name of the post	No. of posts	Essential Qualifications
01	Junior Research Fellow (JRF) (Post Code: CPP-IPR/JRF/2022)	5 (Five)	M.Sc. in one of the following subjects : Physics and Applied Physics with a minimum aggregate of 60% marks in the M.Sc. final exam. Students should have Physics and Mathematics at the under graduate level. NET, JEST and GATE qualified students can directly appear for the interview at CPP-IPR. Other shortlisted candidates will be invited to appear for a national level written test that will be conducted at CPP-IPR.

The last date of receipt of duly filled application form at CPP-IPR is **13.07.2022**. For more details regarding Eligibility Criteria, Nature of work, Age limit, Tenure, Remuneration, general information and application procedure, visit Institute's website www.cppipr.res.in.

काव्यंकरि केन्द्र निदेशक
Sd/- Acting Centre Director

LAXMI INDIA FINLEASECAP PRIVATE LIMITED

(CIN: U65999WB1996PTC168419)

Corp. Office: 2, DFL Tower, Gopinath Marg, Mt Road, Jaipur - 302001, Rajasthan, India. Ph.: +91-141-4031166 I email: info@lfi.in

Demand Notice Under Section 13(2) of Securitisation Act of 2002

Whereas, **LAXMI INDIA FINLEASECAP PRIVATE LIMITED** through its head office Jaipur, notice issued to the following borrowers/guarantors/mortgagors have defaulted in the repayment of principal and payment of interest of credit facilities obtained by them from LIFC and said facilities have turned to be Non Performing Assets. The notices were issued to them under section 13(2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 on their last known addresses however the same have returned un-served and as such they are hereby informed by way of public notice about the same.

Name of Borrower/Co-Borrower/ Mortgagor/Guarantor/Loan A/c No.	Date & Amount of Demand Notice	Description of Mortgaged Property
(Loan A/C No.) P12862, Badam Devi Baiwra W/O Har Chand Baiwra (Borrower & Mortgagor), Hari Ram Baiwra S/O Kishan Lal Baiwra (Co-Borrower), Har Chand Baiwra S/O Kishan Lal Baiwra (Guarantor)	10-Mar-2022 ₹ 20,07,586/- Rs. Twenty Lakh Seven Thousand Five Hundred & Eighty Six Only as on 9-Mar-2022	Plot No. 21 Balnath Nagar-8th, Sisawas, Akera Road, V.K.I., Jaipur Rajasthan Admeasuring 125 Sq. Yards
(Loan A/C No.) P12937, Ramavtar Sharma S/O Panna Lal Sharma (Borrower & Mortgagor), Indra Devi W/O Ramavtar Sharma (Co-Borrower)	12-Mar-2022 ₹ 20,15,760/- Rs. Twenty Lakh Fifteen Thousand Seven Hundred & Sixty Only as on 11-Mar-2022	Plot No. 473/2, Scheme Nirman Nagar AB, Ajmer Road, Jaipur Rajasthan Admeasuring 25.54 Sq. Metre
(Loan A/C No.) P18402, Kailash Chandra Charan S/O Bottal Charan (Borrower & Mortgagor), Om Prakash Charan S/O Kailash Chandra Charan (Co-Borrower), Raghuveer Paliwal S/O Om Prakash Charan (Guarantor), Bhanwari Bai Charan W/O Kailash Chandra Charan (Guarantor)	19-Mar-2022 ₹ 20,16,070/- Rs. Twenty Lakh Sixteen Thousand & Seventy Only as on 14-Mar-2022	Abadi Plot Patta No. 44 Village Arniya Joshi, Tehsil Nimbaheida, Dist. Chittorgarh, Rajasthan Admeasuring 4230 Sq. Feet
(Loan A/C No.) P18197, Deepa Panwar W/O Rajesh Panwar (Borrower & Mortgagor), Rajesh Panwar S/O Mihra Lal Panwar (Co-Borrower), Pintu Lohar S/O Pappu Singh Lohar (Guarantor)	18-Apr-2022 ₹ 20,28,089/- Rs. Twenty Lakh Twenty Eight Thousand & Eighty Nine Only as on 14-Apr-2022	Residential Plot Khasara No. 164/09 Mauja Sarhad, Village Marwar Junction Tehsil Marwar Junction Dist. Pali, Rajasthan Admeasuring 223 Sq. Metre

The steps are being taken for substituted service of notice. The above borrowers, co-borrowers and/or their guarantors (where ever applicable) are advised to make the payments of outstanding within 60 days from the date of the publication of this notice failing which further steps will be taken after the expiry of 60 days of the date of this notice as per the provision of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. Please be informed that the said notice is also under section 13(13) informing the borrowers/guarantors/mortgagors that the said mortgaged property should not be sold/leased/transferred.

Date : 11/06/2022
Place : Jaipur

sd/-
LAXMI INDIA FINLEASECAP PRIVATE LIMITED

आम सूचना
 जो कि मैंने प्लॉट संख्या 1768- जी जयपुर नगर कोठी हवाई शहर घाट दरवाजा, जन्ता कॉलोनी, जयपुर जिसका कुल क्षेत्रफल 247।6८ वर्गगज है, उक्त प्लॉट सम्पूर्ण में से 1३4६ वर्गगज को मैंने स्वयं तथा बत्तीर मुख्तार भोगीरथ सिंह पुत्र श्याम लाल यादव के, जॉर्ज इकरारनामा दिनांकित 15.०9 .2०21 को (1) ललित सौख्य पुत्र स्व. रामबाबू खड्डेवालार, 1८४4, पुनर्वन्दनी की गली, गंगाभीरी चौराहा, नौदा रास्ता, जयपुर (2) सरफराज कुश्नी पुत्र अब्दुल खाक़, 114८, जीजा चौरी की गली, मोती इमारी रोड, जयपुर (3) आरिफ़ ख़ान पुत्र अब्दुल नासिर जे-2३7वीं, टीकम मार्ग, खरक़्का मन्गी, मोती इमारी रोड, आदरां नगर, जयपुर को कुल मुबल्लि 5,१1,4८,०००/-रुपये में विक्रय करने का इकरार किया था वृत्ति उक्त तीनों द्वारा मुझे इकरारनामा की शरयतों के मुताबिक तय एवं निवत समयावधि में विक्रय प्रतिफल की राशि का भुगतान मैंने किया है एवं मेरे साथ छत्रपुत्रक कोषावधौ कारित की है इस कारण मैं विक्रय इकरारनामा दिनांक 1५.०9.2०21 को निरस्त करता हूँ अव उक्त तीनों का विक्रित सम्पत्ति से कोई संबंध स्थापन नहीं है भविष्य में उक्त तीनों द्वारा इकरारनामा दिनांक 1५.०9.2०21 के आधार पर विक्रित सम्पत्ति के सिर्तासित्व में क्या विक्रय की कार्यवाही की जाती है तो वह प्रभावशून्य होगी, जिसकी सम्पूर्ण जिम्मेदारी केता पक्ष की होगी।
 रेन सिंह पुत्र भी श्याम लाल यादव, 472, हवा मल्ल रोड, चौकड़ी रामनन्दजी, जयपुर नं. 94६००4६०००

लक्ष्मी इण्डिया फिनलजीकेप प्रा. लिमिटेड (CIN: U65929RJ199९PT३०73०74)
मुख्य कार्यालय: 2, बीएफएल टॉवर, गोपीनाथ मार्ग, एमआई रोड, जयपुर-३०2००1, राजस्थान, इण्डिया फोन: +९१-141-4०311६6 email: info@lifc.in
परिशिष्ट IV (देखें नियम ८ (1) कक्षा सूचना)
 जबकि, अद्योहस्ताक्षरकर्ता लक्ष्मी इण्डिया फिनलजीकेप प्रा. लिमिटेड का प्राधिकृत अधिकारी होते हुए वित्तीय आस्तियों का प्रतिभूतिकरण एवं पुनर्गठन और प्रतिभूति हित प्रवर्तन अधिनियम २००२ (२००२ के नियम ५४) और प्रतिभूति हित प्रवर्तन विनियम, १३ (१)-२ के नियम (३) अधिनियम २००२ एवं सपठित नियमों के नियम के तहत प्रदत्त शक्तियों के अनुप्रयोग में भाँग सूचना दिनांक ०१-अप्रैल-२०२१ को निर्गमित की जिसमें भाँग करते हुए ऋणी बाबामी देवी पत्नी वृज मोहन वर्मा (ऋणी एवं बंधककर्ता), रवि कुमार पुत्र वृजमोहन वर्मा (सहऋणी), विजय बहरवाल पुत्र वृजमोहन वर्मा (गाररर), ऋण खाता संख्या:PL5234 से नोटिस में वर्णित राशि रूपये 22,५८,०३७/- (बाईस लाख अठ्ठावन हजार सैंतीस रुपये मात्र) कुल देय राशि को इस नोटिस की प्राप्ति की दिनांक से ६० दिनों के भीतर चुकाने के लिये कहा गया था।
 ऋणी/बंधककर्ता के वह राशि लौटाने में विफल होने पर ऋणी/बंधककर्ता को तथा सामान्यजन को एतद् द्वारा सूचना दी जाती है कि अद्योहस्ताक्षरकर्ता ने उक्त अधिनियम की धारा १३ की उपधारा (४) तथा सपठित प्रतिभूति हित प्रवर्तन विनियम, ८ के अन्तर्गत प्रदत्त शक्तियों के अनुप्रयोग में एतसिन्म नैचै वर्णित सम्पत्ति का कब्जा दिनांक ०८माह जून वर्ष २०२२ को ग्रहण कर लिया है।
 ऋणी/सहऋणी/बंधककर्ता को विशिष्टतया और सर्वसाधारण को सामान्यतया एतद् द्वारा सम्पत्ति के साथ व्यवहार नहीं करने की चेतावनी दी जाती है और सम्पत्ति के साथ कोई व्यवहार रूपये 22,५८,०३७/- (बाईस लाख अठ्ठावन हजार सैंतीस रुपये मात्र) २३-मार्च-२०२१ तक दिनांक तक तथा आगे का ब्याज एवं कुल भुगतान होने तक की राशि लक्ष्मी इण्डिया फिनलजीकेप प्रा. लिमिटेड के प्रभार के अधीन होगी।
 ऋणी का ध्यान प्रतिभूत आस्तियों के मोचन के लिये उपलब्ध समय के सन्दर्भ में अधिनियम की धारा १३ की उपधारा (८) के उपबंधों की ओर आकृष्ट किया जाता है।
स्थायर सम्पत्ति का विवरण

बंधक सम्पत्ति का विवरण
रिहायशी/व्यावसायिक प्रॉपर्टी/ भूमि बिल्डिंग/स्ट्रक्चर एवं फिक्स्र के सभी अभिन्न अंग प्लाट नं. केम्पू ११३३ रंगारों का मोहल्ला रामदेव मंदिर के पास, तहसील सांगारनर, जयपुर, राज. क्षेत्रफल १११.१०४ वर्गगज जो कि बादामी देवी पत्नी वृजमोहन वर्मा के स्वामित्व में है।
पूर्व: पुराण चन्द का मकान, पश्चिम: कमलेश का मकान, उत्तर: रास्ता, दक्षिण: अन्य

दिनांक : ०८-जून-२०२२	प्राधिकृत अधिकारी
स्थान : जयपुर	लक्ष्मी इण्डिया फिनलजीकेप प्रा. लिमिटेड

परिचयम रेलवे			
ई-स्वरीड निविदा सूचना सं. एस/१९/२०२२			
दिनांक १०.०६.२०२२			
क्र.सं.	सामग्री का शक्तिम विवरण	मात्रा	टी.ओ.डी.
265	एकर लिंग के लिए साइलेंट ब्लॉक	11030 नग	27-जून -22
266	आपडोइ हाई टेन्साइल सीबीसी के लिए न्यूक्ले पीवीट लिंग के साथ वॉटर	18106 नग	27-जून -22
267	टेक्शन मोटर कम्पलीट (फुल एसेम्बली)	4 नग	28-जून -22
268	कोलार के लिए ड्रायवेर मोटोर्ड्रेड रोलर बैरिंग	5329 नग	28-जून -22
269	स्टेनलेस स्टील फुटस्टेप कम्पलीट	1163 नग	29-जून -22
270	रेलवे कैबिज फेज 110 बी एसी	1550 नग	30-जून -22
271	डाई टायप पॉवर डिस्ट्रीब्यूशन ट्रांसफार्मेर	28 नग	30-जून -22
272	सिलीकॉन रैपिडक्लिक् ब्लॉक (कॉम्पेक्ट)	16 सेट	01-जुलाई-22
273	साइलेंट ब्लॉक	5105 नग	04-जुलाई-22
274	ब्रेक लिफ्ट बूलास	44351 नग	04-जुलाई-22
275	3 फेज लोकोमोटिव के लिए बैटरी (नी-सीडी)	6 सेट	04-जुलाई-22
276	मोडिफाइड पलेउ डोर	600 नग	04-जुलाई-22
277	मोटोसिल किट-03	1068 सेट	06-जुलाई-22
278	एमआरवीसी-11 ईमरग्यु रेक के लिए एलईडी डिस्को सिग्नल	50 नग	07-जुलाई-22
279	केपेसिटर हास्रोमोिक फिल्टर	68 नग	07-जुलाई-22
280	जनरल परपोज मशीनरी ऑनल, जीआर वीजी-100	32 सेट	07-जुलाई-22
281	पीयू पेंट-जेनटरीशन ब्यू	44260 लीटर	08-जुलाई-22
282	डिटायी टायप ट्रवान मोटर के लिए कॉर्डेन बूला	19130 नग	09-जुलाई-22
283	ड्राव वेली जीवी12-ईएसआर	206 नग	11-जुलाई-22
284	यॉक फॉर आपडोइ हाई टेन्साइल सीबीसी	784 नग	11-जुलाई-22
285	नॉन-एक्सेलस्टीक 'के' टायप कम्पोजिशन ब्रेक ब्लॉक	60032 नग	11-जुलाई-22
286	मेन्यूल मेडल आर्क.	232176 लीटर	10-अगस्त-22
287	आर/एन पेट ब्लेक	144480 लीटर	10-अगस्त-22
288	लॉ मेटोसिल लीड एसिड बैट्री 90 एच.	80 सेट	10-अगस्त-22
289	75एचए एलगाएलए बैट्रीज	865 नग	12-अगस्त-22
रिवर्स नीलामी			
15	कसनब बोगिस के लिए मोडिफाइड एलसेटोमेरिक पैंड	125637 नग	28-जून -22
16	2बी, 1100एच बीआरएलए बैट्रीज	131 सेट	07-जुलाई-22
शुद्धिपत्र: अंतिम तिथि 02.06.22 से 17.06.22 की गई है। निविदा सूचना सं. एस/16/2022 दिनांक 12.05.2022 में क्र.सं. 191 पर माइक्रोडिस्ट्रीड पॉवर कन्सोल के साथ।			

शुद्धिपत्र: अंतिम तिथि ०२.०६.२२ से १७.०६.२०२२ की गई है। निविदा सूचना सं. एस/१६/२०२२ तिथि १२.०५.२०२२ तक है। १९१ पेट माइक्रोइंड्रीड पॉवर कन्वोलर के सं. २२२२२२२२

अबिग जन्मा राशि, खरीद की सीमाऔ और निविदा शर्तों की विस्तृत जानकारी के लिए कृपया वेबसाइट **www.ireps.gov.in** और **www.wr.indianrailways.gov.in** देखें।

प्रधान मुख्य सामग्री प्रबंधक के लिए
हमें लाइक करें f facebook.com/WesternRly- हमें फ़ोलो करें t twitter.com/WesternRly ✉

उत्तर मध्य रेलवे

ई-प्रापण निविदा सूचना संख्या: १७/पी-६९/२०२२-२३/टी.एम.सी./मु./उ.म.रे./प्रयागराज

दिनांक: ०७.०६.२०२२

खुली निविदा सूचना

भारत के राष्ट्रपति की ओर से प्रमुख मुख्य इंजीनियर, उत्तर मध्य रेलवे, सूखेदारगंज, प्रयागराज-२११०१६ निम्नलिखित मनों के लिए ई- प्रापण निविदायें आमंत्रित करते हैं। (ई-प्रापण निविदा का पूर्ण विवरण (निविदा प्रपत्र सहित) वेबसाइट <https://ireps.gov.in> पर उपलब्ध है।)

क्र. सं.	निविदा संख्या	संक्षिप्त विवरण	निविदा लागत	बयाना राशि
1.	टी.एम.सी. ०१२२२२३	चेन सिम्यलेक्स एण्ड ड्रुलेक्स। डिटेल ऑफ डिस्क्रिप्शन, मेक और मात्रा टेन्डर डाकुमेन्ट के अनुसार। [एक्सटेबल मेक: सिम्यलेक्स या रोलान केवल]	₹ २,४४,३३३/-	₹ ४,९००/-
2.	टी.एम.सी. ०१३२२२३	वेरिक्स टाइप आफ इक्विपमेंट। डिटेल ऑफ डिस्क्रिप्शन, मेक और मात्रा टेन्डर डाकुमेन्ट के अनुसार। [एक्सटेबल मेक: मिट्टोटोयो, युजुकी, डीआरएचटी९, वैली एक्वा इक्विपमेंट दू मिट्टोटोयो सीरिज ८११, एलटी ताइवान, एचटीसी इन्क्विपमेंट, मोर्टेक इक्विपमेंट दू एलटी ताइवान, हानेक्स, एसएसयू, आम्बर समकक्ष दू हानेक्स, ओलियम्पस, सनसाइन, एम्पटेक, इनसाइज, कोपेलिन, एमजीडब्ल्यू या समकक्ष दू इनसाइज, ब्लूस्टार, राकवेल या समकक्ष दू मिट्टोटोयो माडल नो एचएच-४११]	₹ ३,९०,५०३/-	₹ ७,९००/-
3.	टी.एम.सी. ०१४२२२३	मोटर ग्राइंडिंग। डिटेल ऑफ डिस्क्रिप्शन, मेक और मात्रा टेन्डर डाकुमेन्ट के अनुसार। [एक्सटेबल मेक: लोराम]	₹ २,६८,७०,२९७/-	₹ ५,३७,५००/-

खुलने की तिथि: सभी टेण्डर के लिये ०४.०७.२०२२

मात्रा: सभी टेण्डर के लिये "टेण्डर डाकुमेन्ट के सेक्शन IV के अनुसार"

टिप्पणी: (१) ई-निविदा की सम्पूर्ण सूचना एवं दस्तावेज वेबसाइट: <https://ireps.gov.in> पर निविदा खुलने की तिथि को १५:०० बजे तक रहेगी। (२) रेलवे बोर्ड के पत्र संख्या २००१/RS(G)/७७९/१ Pt. 1 dated २९.०६.१७ के अनुसार निविदा दस्तावेज मे निम्नलिखित शर्तें जोड़ी गयी है 'अनुमोदित स्नो से खरीद प्रतिबन्ध के साथ आमंत्रित की जाती है अनुमोदित स्नोतों द्वारा कॉर्टेंट की रियती मौजूद होती है या अनुमोदित स्नोत से उपलब्ध दरों को अनुचित रूप से उच्च माना जाता है तो उचित प्रयासों के स्वीकार्य के बावजूद खरीदार को अनुमोदित सूची बाहर की फर्मो को बिना किसी प्रतिबन्ध के आदेश देने का अधिकार है।' (३) उपरोक्त सभी निविदाओं में ई-बिड के अलावा किसी अन्य रूप से बिड स्वीकार नहीं की जायेगी। इस प्रयोजन हेतु वेबड्रो को चाहिए कि वे अपने आपको I.T. Act-२००८ के अन्तर्गत CCA द्वारा जारी Class-III, Digital हस्ताक्षर प्रमाण-पत्र के साथ IREPS की वेबसाइट पर पंजीकृत करायें। (४) निविदा सूचना को उत्तर मध्य रेलवे की वेबसाइट www.ncr.indianrailways.gov.in पर उपलब्ध कर दिया गया है। (५) जन्मा सूचना और बयान के लिए 'जन्मा विविध भंडार ००८४४५२३' है। (६) किसी भी कठिनाई के मामले मे IREPS की वेबसाइट पर उपलब्ध हेल्पडेस्क से संपर्क किया जा सकता है।

६८८/२२ (A)

North central railways

www.ncr.indianrailways.gov.in

✉

@northcentralrlyway

✉

@CPRMCR

मांमें नहीं मानीं तो जलदाय कर्मचारी करेंगे आंदोलन

महानगर संवाददाता

जयपुर। जलदाय कर्मचारी महासंघ ने कर्मचारियों की १३ सूत्री मांगों को लेकर शनिवार को मंत्री महेश जोशी और मुख्य सचिव उषा शर्मा को ज्ञापन सौंपा। प्रदेश महामंत्री बबूलाल यादव ने बताया कि मुख्य सचिव ने उनकी मांगों को गंभीरता से लेते हुए दिमाग के मुख्य अतिरिक्त प्रशासन जयपुर को टिप्पणी सहित प्रस्ताव ब्लाकर शीघ्र भेजने के निर्देश दिए। जलदाय कर्मचारी महासंघ के प्रदेशाध्यक्ष रामदयाल पहिरार ने बताया कि कर्मचारियों की प्रमुख मांगों को लेकर महासंघ कई दिनों से संघर्ष कर रहा है। समय रहते प्रमुख मांगों का निस्तारण कर कार्रवाई नहीं की गई तो महासंघ को मजबूर होकर भीषण गर्मी में आंदोलन करने को मजबूर होना पड़ेगा।

जयपुर हलचल

इमरजेंसी लिवर ट्रांसप्लांट कर गंभीर मरीज की बचाई जान

महात्मा गांधी अस्पताल के डॉक्टरों ने किया ऑपरेशन



महानगर संवाददाता

जयपुर। सीतापुर स्थित महत्मा गांधी अस्पताल की लिवर ट्रांसप्लांट टीम ने हाल ही एक्स्ट्र लिवर फेलियर की आपात स्थिति में झालाइन निवासी महिला कालीबाई (५०) की लिवर ट्रांसप्लांट कर जान बचाई है। लिवर ट्रांसप्लांट दिभाग के डायरेक्टर तथा मुख्य लिवर ट्रांसप्लांट सर्जन डॉ. नैमिश मेहता ने दावा किया है कि राज्य में आपातकालीन लिवर ट्रांसप्लांट का यह पहला मामला है। ऑपरेशन के बाद रोगी कालीबाई तथा डोनेर राजेश स्वस्थ हैं। डॉ. नैमिश मेहता ने बताया कि ड्रग साइड इफेक्ट के कारण कालीबाई को लिवर फेलियर की स्थिति का सामना करना पड़ा। अस्पताल पहुंचते ही उसे वेंटिलेटर की मदद की जरूरत पड़ी। उसके दिमाग पर सूजन का गंभीर खतरा भी था। जिंदगी के कुछ घंटे ही बाकी थे। ऐसी स्थिति में ८०-८५ प्रतिशत रोगी जान गंवा देते हैं। रोगी की जान बचाने का एकमात्र विकल्प लिवर प्रत्यारोपण था।

बेटे ने डोनेट किया लिवर- हिमेटोलॉजिस्ट डॉ. करण कुमार ने परिवार की काउंसिलिंग कर गंभीरता बताई, तब इनके तीनों बेटों ने लिवर डोनेशन की इच्छा जताई। जांच करने पर मंजूरे बेटे राजेश को डोनेशन के लिए उपयुक्त पाया गया। इसके बाद ट्रांसप्लांट संबंधित दस्तावेज तैयार कर स्टेट ऑथराइजेशन कमेटी से स्वीकृति ली गई। आपात स्थिति में देर रात ऑपरेशन शुरू हुआ, जो १२ घंटे तक चला। एक साथ दो थियेटर्स में ऑपरेशन हुए। पहले में डोनेर के लिवर का एक हिस्सा निकाला गया। दूसरे ऑपरेशन थियेटर में कालीबाई का खराब लिवर निकाला और डोनेशन से प्राप्त लिवर का हिस्सा प्रत्यारोपित किया। खास बात यह है कि

सरकारी भूमि को करवाया अतिक्रमण मुक्त 5 बीघा भूमि पर बसाई जा रही दो अवैध कॉलोनी ध्वस्त

महानगर संवाददाता

जयपुर। जेडीए की प्रवर्तन शाखा ने शनिवार को ५ बीघा भूमि पर अवैध कॉलोनी बसाए जाने के लिए किए गए निर्माणों को ध्वस्त कर दिया। इसके साथ ही सरकारी भूमि को भी अतिक्रमण मुक्त करवाया गया। मुख्य नियंत्रक प्रवर्तन रघुवीर सैनी ने बताया कि जोन-६ स्थित ग्राम बोयतावाला में २ बीघा कृषि भूमि पर और जोन-१० इकोलॉजिकल क्षेत्र में दिल्ली रोड पर स्थित ग्राम नांगल सुसावतान आमेर में ३ बीघा कृषि भूमि पर भैरूं नगर विस्तार के नाम से कॉलोनी बसाने के लिए बनाई जा रही ग्रेवल सड़कें, भूखंडों पर बनाई गई चारदीवारी सहित अन्य निर्माण को ध्वस्त किया गया। जोन-१० में ग्राम चयसिंहपुरा खोर में करीब १/२ बीघा सरकारी भूमि व मानसागर की पाल को सम्मिलित कर अवैध रूप से चारदीवारी, पिल्लर लगाकर किए निर्माण सहित अन्य निर्माण को ध्वस्त किया गया। जोन-१ में भवानी सिंह रोड पर अंबेडकर सर्किल स्थित करमचारी राज्य बीमा निगम के पंचदीप भवन प्रशासन द्वारा करीब ६३.८ मीटर लंबी और २.५ मीटर चौड़ी समर्पित भूमि पर करीब २.५ फीट ऊंची व ६३.८ लंबी पक्की चारदीवारी और उस पर लगी लोहे की रेलिंग को ध्वस्त किया गया। जेडीए द्वारा निगम प्रशासन को पूर्व में नोटिस देकर अतिक्रमण हटाने के लिए पाबंद किया था, लेकिन अतिक्रमण नहीं हटाने पर जेडीए ने कार्रवाई की। एलिवेटेड रोड के सहारे भवानी सिंह रोड को चौड़ा करने का कार्य किया जाएगा, जिससे आवागमन-यातायात सुगम होने में मदद मिलेगी।

पश्चिम रेलवे

ई-निविदा संख्या डब्ल्यूआर-टीपीआई-१-२८२२ अंतिम तिथि १२.०७.२०२२

२३.०५.२०२२ को आयोजित पी-पनाआईटी/कॉन्फ/०१ दिनांक १३.०५.२०२२ के संबंध में, पीसीएमएस पश्चिम रेलवे, भारत के राष्ट्रपति के लिए और उनकी और से, निरीक्षण के लिए ई-निविद में भाग लेने के लिए सभी पात्र तृतीय पक्ष निरीक्षण एजेंसियों को आमंत्रित करता है। भारतीय रेल में भाग। भारतीय रेलवे रुपये के सामान की खरीद करता है। पेन ड्रॉया आधार पर टीआईडी एजेंसियों द्वारा लगभग ६५००० निरीक्षण के साथ प्रति वर्ष ५०,००० करोड़। डब्ल्यू पात्र एजेंसियों को भाग लेने की सलाह दी जाती है। सभी निविदा संबंधी विवरण वेबसाइट www.ireps.gov.in पर उपलब्ध है और इसके लिए केवल डिजिटल रूप से हस्ताक्षरित ऑनलाइन जमा की गई बोलियां मांगी जाती हैं। वेबसाइट पर विवरण १४.०६.२०२२ तक नवीनतम अपलोड किया जाएगा।

निविदा सं. अंतिम तिथि	बोली पूर्ण तिथि	कार्य का निरीक्षण एजेंसी की नियुक्ति	अनुमानित लागत	पैलत की अवधि	बयाना राशि
डब्ल्यू आर टीपीआई-१-२०२२	१२.०७.२२	२७.०६.२२	भारतीय रेलवे में माल की खरीद के लिए तृतीय-पक्ष निरीक्षण एजेंसी की नियुक्ति	रु. १५०० करोड़	३ वर्ष रु. १००००००/-

किसी भी अधिक जानकारी/स्पटीकरण के लिए कृपया संपर्क करें : उप मुख्य सामग्री प्रबंधक (वग), पश्चिम रेलवे, टेलीफोन नंबर ९००४४९०७६५, ईमेल आईडी: smm8@wr.railnet.gov.in

0168

हमें लाइक करें [f facebook.com/WesternRly](https://www.facebook.com/WesternRly) - हमें फ़ोलो करें [t twitter.com/WesternRly](https://twitter.com/WesternRly)

अनुसूची १ फॉर्म ए सर्वजनिक सूचना (भारतीय दिवाला और शोबन अश्वतोथी बोर्ड का विनियमन १४) (खोचिक परिसमापन प्रक्रिया) विनियम, २०१७) परदल रिसॉर्ट्स प्राइवेट लिमिटेड के हिताधारकों के ध्यान के लिए
प्रासंगिक विवरण
१. कोर्पोरेट व्यक्ति के लिए नाम
२. कोर्पोरेट व्यक्ति के निगमन की तिथि
३. प्राधिकरण जिसके तहत कोर्पोरेट व्यक्ति निर्मित /पंजीकृत है।
४. कोर्पोरेट पहचान संख्या/सीमित देयता कोर्पोरेट व्यक्ति की पहचान संख्या
५. कोर्पोरेट व्यक्ति के पंजीकृत कार्यालय और ध्यान कार्यालय का पता (यदि कोई)
६. कोर्पोरेट व्यक्ति की परिसमापन प्रारंभ तिथि
७. परिसमापक का नाम, पता, ईमेल पता, टेलीफोन नंबर और पंजीकरण संख्या
८. दावे जमा करने की अंतिम तिथि
एकदमारा सूचना दी जाती है कि मे, परदल रिसॉर्ट्स प्राइवेट लिमिटेड ने १०.०६.२०२२ को खोचिक परिसमापन शुरू किया है। परदल रिसॉर्ट्स प्राइवेट लिमिटेड के हिताधारकों को पदावत आइटम ७ के सामने उल्लिखित पते पर ०९.०७.२०२२ से पहले अपने दावों का प्रमाण प्रस्तुत करने के लिए कहा जाता है। विधायक तैयारी को केवल इलेक्ट्रॉनिक माध्यम से अपने दावों का प्रमाण प्रस्तुत करना होगा। अन्य सभी हिताधारक व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक माध्यम से दावों का प्रमाण प्रस्तुत कर सकते हैं। दावे के दूधे या भ्रामक प्रमाण प्रस्तुत करने पर दंड लगाया जाएगा।
दिनांक: १०.०६.२०२२
स्थान: जयपुर
वृज किशोर शर्मा परिसमापक

सियारामजी के समक्ष प्रेम भाया का गुणगान

महानगर संवाददाता

जयपुर। खोले के हनुमान मंदिर में मनाए जा रहे सियारामजी मंदिर के २५वें पाटोत्सव के अंतर्गत शनिवार को आज्ञाद नवयुवक मंडल के योगेन्द्र गौड़ और संजीव सिसोदिया के संयोजन में युगलजी महाराज के पदों का गायन किया गया। पारंपरिक ढूंढाड़ी भाषा के पदों के माध्यम से प्रेम भाया का गुणगान किया गया। इसके बाद गणेश भजन मंडल राजेन्द्र सेनी के संयोजन में भजन और बधाईगान हुआ। श्री नरवर आश्रम सेवा समिति के महामंत्री बृजमोहन शर्मा ने बताया कि पाटोत्सव के अंतिम दिन रविवार सुबह ९ बजे से श्री मन्न नारायण संकीर्तन मंडल के मोहन कूलवाल के संयोजन में संकीर्तन-बधाईगान होगा।

श्री श्याम हरि गो वात्सल्य धाम का भूमि पूजन

जयपुर। श्री श्याम युवा संघ परिवार बड़ के बालाजी, अजमेर रोड के तत्वावधान में शनिवार को अजमेर रोड स्थित बड़ के बालाजी के पास श्रीराम गोशाला में शनिवार को श्री श्याम हरि गो वात्सल्य धाम का भूमि पूजन किया गया। श्री श्याम युवा संघ परिवार के अध्यक्ष गौरीशंकर शर्मा ने बताया कि महामंडलेश्वर बालमुकुंददाचार्य के सान्निध्य में कुमार गिरिराज शरण ने कई गणमाध्यम लोगों की उपस्थिति में देव मंत्रोच्चार के साथ भूमि पूजन किया। जल्दी ही मंदिर का निर्माण कार्य प्रारंभ किया जाएगा। इस अवसर पर पंपलाल, पूर्व संसदीय सचिव कैलाश वर्मा, प्रताप सिंह खंगारोत, रामलाल मीणा, पार्थद्वि शिरांज शर्मा, राजकुमार चौधरी (आर्किटेक्ट मंदिर) सहित संगणन आदि मौजूद रहे।

रावत ने प्रेस वलब में बच्चों के साथ देखा मैजिक शो

बच्चों की हंसी के बिना आंगन सूना रहता है : शकुंतला रावत

महानगर संवाददाता

जयपुर। उद्योग मंत्री शकुंतला रावत ने शनिवार को पिंग्सिटी प्रेस क्लब में चल रहे बाल अभिरुचि शिविर में बच्चों के साथ जादू का शो देखा। इस दौरान रावत ने मंच पर अभिनय, पाशचाय नृत्य, सूर्य नमस्कार, शिव स्रोत पर योग, मार्शल आर्ट सहित अनेक प्रस्तुतियां देखीं। इस अवसर पर जादूगर नंदकिशोर मंदोरिया ने जादुई अंदाज में उद्योग मंत्री का स्वागत किया। क्लब अध्यक्ष मुकेश मीणा ने मुख्य अतिथि शकुंतला रावत का अभिनंदन करते हुए शिविर की जानकारी दी। उन्होंने कहा कि बच्चों को मैजिक शो दिखाया गया। उद्योग मंत्री रावत ने कविता के माध्यम से बच्चों का हौसला बढ़ाया। उन्होंने ‘चहक के बिना घोसला अधूरा, फूलों के बिना बाग, बच्चों की हंसी एवं खेलकूद के बिना आंगन सूना, पत्रकारों के बिना जग अधूरा’ कविता सुनाई। साथ ही कहा कि आज के युग में ब